

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Now, the Right to Free Public Health Care Bill, 2024, Dr. V. Sivadasan to move for leave to introduce the Bill.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the right to free public health care to all citizens in the country. All types of medical care, including consultation, diagnosis and treatment of any medical conditions as well as rehabilitation services, free of cost to all citizens in any hospital. This is my Bill, Sir.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Dr. Sivadasan, you introduce the Bill by reading only the preamble of the Bill.

The Right to Free Public Health Care Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the right to free public health care to all citizens in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Now, the National Commission for Workers Bill, 2024. Dr. V. Sivadasan to move for leave to introduce the bill.

DR. V. SIVADASAN (Kerala): Sir, I would like to introduce the National Commission for Workers Bill 2024. India has one of the largest workforce. They are facing a lot of problems. So, the Government should address issues of workers. So, the Commission for Workers is very necessary and that is why, I am introducing this Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): Dr. Sivadasan, you introduce the Bill by reading the preamble of the Bill.

The National Commission for Workers Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the constitution of a National Commission for Workers and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the Protection of Women from Domestic Violence (Amendment) Bill, 2024. Shri Sandosh Kumar P.

The Protection of Women from Domestic Violence (Amendment) Bill, 2024

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.

The question was put and the motion was adopted.

SHRI SANDOSH KUMAR P: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the Digital Personal Data Protection (Amendment) Bill, 2024. Shri Sandosh Kumar P.

The Digital Personal Data Protection (Amendment) Bill, 2024

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a Bill to amend the Digital Personal Data Protection Act, 2023.

The question was put and the motion was adopted.

SHRI SANDOSH KUMAR P: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the National Commission for the Welfare of Salt Workers Bill, 2024. Shri Sandosh Kumar P.

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a National Commission for the welfare of Salt Workers Bill, 2024, to protect the interest of a huge number of salt workers especially in Gujarat and its surrounding States.